

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.02.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### **For Admission (Fresh Case)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 03 of 2021 in Comp. App. (AT) No. 238 of 2018 & I.A. No. 2440 of 2020	Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors.	Kausik Chatterjee	Vanita Bhargava Wamika Trehan Joyti Prakash Sahu- R3 to R10

### **For Admission (After Notice)**

2.	Comp. App. (AT) (Ins) No. 1176 of 2019	Abba Consultants Pvt. Ltd. Vs. Sandhya Prakash Ltd & Ors.  <b>With</b>	Simran Soni	Abhishek Anand Honey Satpal-R1 & R2
3.	Comp. App. (AT) (Ins) No. 1203 of 2019	Sachin Meena & Ors. Vs. Sandhya Prakash Ltd. & Ors.  <b>With</b>	Mahesh Kumar	Abhishek Anand Honey Satpal-R1 & R2
4.	Comp. App. (AT) (Ins) No. 1219 of 2019	J.M. Financial Asset Reconstruction Company Ltd. Vs. Anil Kumar Tandon & Ors.  <b>With</b>	Anushree Kapadia	Vinit Trehan-R4 Honey Satpal-R1 & R2 Mahesh Kumar-R1 to R3
5.	Comp. App (AT) (Ins) No. 1327 of 2019	Anil Kumar Tandon & Ors. Vs. Sandhya Prakash Ltd & Ors.	Pranay	Poonam Mathur Honey Satpal-R1 & R2
6.	Comp. App. (AT) (Ins) No. 523 of 2020	V.V. & Sons LLC Vs. Bajaj Herbals Ltd.	Shyam Babu Baishya	karan Valecha
7.	Comp. App. (AT) (Ins) No. 655 of 2020	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Atul Jain	Shivani Kher-R1, R2, R3 & R8

<b>8.</b>	Comp. App. (AT) (Ins) No. 783 of 2020	Oase Asia Pacific Pte Ltd. Vs. Axis Bank Ltd. & Ors.	Anjali Sharma	Nakul Sachdeva-R1 Kriti Kalyani Salonee Kulkarni-R2 & R3
<b>9.</b>	Comp. App. (AT) (Ins) No. 44 of 2021	Prateek Gupta and Ors. Vs. Petroblue India Ltd. Liquidator Ashwini Gupta	Amandeep Singh	Janender Kumar Chumbak Ashwani Kumar Gupta
<b>10.</b>	Contempt Case (AT) No. 15 of 2020 in Comp. App (AT) (Ins) No. 847 of 2019	Anurag Nirbhaya Vs. Girish Agarwal & Anr.	Syed Sarfaraz Karim	Sushil Kumar Yadav Anirudh Gupta

**02:00 PM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Admission (After Notice)**

<b>11.</b>	Contempt Case (AT) No. 24 of 2020 in Comp. App. (AT) (Ins) No. 1113 of 2019	State Vs. Manoj K. Daga & Deepak Daga	Manoj Daga	Sandeep Bajaj Aakansha Nehra-R3
<b>12.</b>	Miscellaneous Application No. 08 of 2020 in Comp. App. (AT) (Ins) No. 499 of 2019	Harkirat S. Bedi Vs. Oriental Bank of Commerce.	Balaji Srinivasan Sudhir Kumar Sharma	

**For Hearing**

<b>13.</b>	Comp. App. (AT) (Ins) No. 853 of 2019 & I.A. No. 2596 of 2019  <b>Part Heard</b>	Gursharan Singh. Vs. The State Trading Corporation of India Ltd. & Anr.	Naveen Kumar Chaudhary	Nikhil Verma Akash Srivastava- RP Devinder Arora-RP
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**By the order of Hon'ble Acting Chairperson**

-sd/-  
**Registrar**